

**Government of Rajasthan  
Justice Department**

No.F1(10)Meeting/Justice/2013-Part/423

Dated : 29.6.2015

**Circular**

Acceding to the request made by Department of Justice the Hon'ble High Court has kindly made the necessary provisions for giving access to various administrative departments to its website [www.hcraj.nic.in](http://www.hcraj.nic.in) whereby these departments can view the cases pertaining to them. Thus it will facilitate the Administrative Head/HoDs./Unit Heads to supervise as to which case is being listed in which Hon'ble Court and on which date.

You are, therefore, requested to take adequate use of this facility for supervising the listed cases and getting their disposal expedited.

*2hr*  
*29.6.15*

(Deepak Maheshwari)  
Principal Secretary  
Law, Legal Affairs & Justice

ACS/ Pr. Secretary / Secretary

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*2hr*  
*29.6.15*

(Deepak Maheshwari)  
Principal Secretary  
Law, Legal Affairs & Justice